

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB) No.2/17	Clarifica- tion	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ANUSHA KHATRA
FOR CRESTLAW PARTNERS
9790000155

PETITIONER

AC

Counsel for petitioner is present. Today, the case is listed for orders. We have heard counsel and sought certain clarifications. Considering the clarification submitted by the counsel, notices to be issued to the creditors before passing orders. Hence, counsel for petitioner is directed to serve notice to the creditors by 06.04.2017.


MEMBER (J)


MEMBER (T)